

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 15<sup>th</sup> January, 2016  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 541/2015	Anupam Ragav & Anr. Vs. State of Uttarakhand & Ors.	Ms. Pooja Dhar, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF
2.	Original Application No. 553/2015 (M.A. No. 1317/2015 & M.A. No. 1318/2015)	Sunil Shandilya & Ors. Vs. Secretary, Municipal Committee, Jind & Ors.	Mr. Sumit Sharma, Adv. for Applicant
3.	Original Application No. 02/2016	S. D. Windlesh Vs. Union of India & Anr.	Mr. S. D. Windlesh, Adv. in person
<b>FOR HEARING</b>			
4.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Arun K. Sahrma, Adv. for R-10 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun K. Sharma with Mr. Varun Sharma, Advs. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv.
5.	Original Application No.16/2014 (M.A. No. 102/2014, M.A. No. 451/2015, M.A. No. 741/2015, M.A. No. 1353/2015, M.A. No. 1354/2015 M.A. No. 1355/2015 & M.A. No. 1356/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant  Ms. Savitri Pandey, Adv. for R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. Pradeep Mishra & Mr. D.K.Dhayani, Advs. for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. M.K. Bhardwaj, Adv. for R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. for R-14 Ms. Jagriti Singh, Adv. for R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. for R-12 &16 Mr. Ankit Bhatnagar, Adv. for R-19

6.	Original Application No. 180/2015	Sushil Raghav Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Adv. for R-6 Mr. Kunal Soni & Rohit Raj Sachan, Adv. for R-7 Ms. Taruna A. Prasad, Adv. for MoEF
7.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015 & M.A. No. 1208/2015)	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav & Mr.Dalsher Singh, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Shariq Ahmed, Adv. Mr. Raj Kumar, Adv. for CPCB
8.	Original Application No. 277/2015	Green Earth Vs. Deputy Commissioner & Ors.	Mr. M. C. Mehta & Ms. Katyayni Chaubey, Adv. for Applicant  Mr. Sandeep Madan, Adv. for R-1 & 2 Mr. Anil Grover, AAG, Haryana & Mr. Rahul Khurana, Adv. for R-3 & 4

**DATE: 15<sup>th</sup> January, 2016**  
**Time: 2.15 PM**

**HON'BLE MR. JUSTICE U. D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE M.S. NAMBIAR**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	<b>M.A. No. 1166/2015 &amp;</b> (I.A. No. 2469/2009) <b>M.A. No. 1169/2015</b> (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant  Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Sakshi Popli, Adv. Mrs. Sharmila Upadhayay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	<b>M.A. No. 1164/2015 &amp;</b> (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay & Mr. Nishant Kumar, Adv. Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Sakshi Popli, Adv. Mrs. Sharmila Upadhayay, Adv. Mr.A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	<b>O.A. 494/2015</b> in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr.Prakash Kumar Singh, Adv.forApplicant  Mr. Abhishek Choudhary & Mr. Gaurav Bhatia, AAG for State of UP Ms. Sakshi Popli, Adv. Mrs. Sharmila Upadhayay, Adv. Mr.A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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